

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP(C/ACT)/17/KOB/2022
SECTION	420(1), 424(2) C/ACT R/W 424(3), NCLT RULE 11
NAME OF PARTIES	RBG ENTERPRISES PVT LTD V/S RAJKUMAR GUPTA & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SUKUMAR NAINAN OOMMEN, SHERRY SAMUEL OOMMEN, NITISH SATHESH SHENOY, NIDHI JACOB.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, P B KRISHNAN, VINOD KAMATH, ROC.

Office
Notes

Video Conference

2nd Dec 2022

O R D E R

IA(C/ACT)/84/KOB/2022 in CP(C/ACT)/17/KOB/2022

Learned counsel Mr.P.B.Krishnan appears on behalf of the applicant. Learned counsel Mr. Sukumar Ninan Oommen and learned authorised representative Mr.Vinod Kamath appear for the respondents. Matter adjourned to 13.1.2023. Tag along CP(C/Act)17/KOB/2022.

CP(C/ACT)/17/KOB/2022

Learned counsel Mr. Sukumar Ninan Oomen appears on behalf of the petitioner. Respondents 1 and 2 are represented by learned counsel Mr. PB Krishnan. Matter part heard. It is noted that at para 5.1 of the petition certain interim reliefs have been sought by the petitioner side, wherein directions are sought in respect of respondents 1 and 2 to provide certain documents, registers, information, data etc., which the respondents 1 and 2 claim have already been provided to the petitioner side and some could not be provided as the same have been damaged in floods and the rest have

been seized by the police department and presently not available with them. Respondent side is directed to give complete details of item-wise documents, registers etc. which have been mentioned at para 5.1 of the petition and to state whether the same have been provided to the applicant, if not, reasons for not providing/non-availability along with supporting documents within two weeks.

Learned counsel for respondents 1 and 2 submits that the above directions shall be followed by them without prejudice to their objection already filed in respect of the maintainability of the main petition. Submissions noted.

List the matter for further hearing on 13.1.2023.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**